

File No. 12015/04/2018-QA
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety and Standards Act, 2006)
(Quality Assurance Division)
FDA Bhawan, Kotla Road, New Delhi – 110002

Dated, the 23rd May, 2019

ORDER

Sub: Discontinuation of State Food Testing Laboratories (SFTL) U/S 98 of FSS Act, 2006

Ref: FSSAI Letter(S) No. 12015/10/2017-QA dated 06.06.2017, dated 04.08.2017, 13.11.2017, 13.12.2017, 06.09.2018 and 22.01.2019

In the last 2 years, FSSAI has repeatedly requested States/UTs for initiating NABL accreditation process and submit an undertaking in this regard vide letters/reminders under reference else the respective laboratories shall be discontinued as food laboratories under Section 98 of FSS Act, 2006. Still, following 14 laboratories (FTLs) have not submitted desired undertaking of obtaining NABL accreditation-

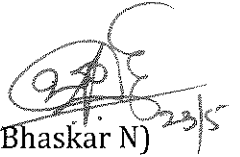
S. No.	State/UT	Name & Address of the Laboratory
1	Andaman & Nicobar Islands	State Food Laboratory, GB Pant Hospital Campus, Andaman and Nicobar Islands, Port Blair -744103
2	Andhra Pradesh	Food Laboratory , Regional Public Health laboratory, Guntur Medical College campus, Guntur, Andhra Pradesh
3	Gujarat	Public Health Laboratory, Municipal Corporation, Old Vada building above North zone Office & ward no. 7 , Fatehgunj, Vadodara- 39002
4	Karnataka	Corporation Laboratory, Corporation of the City of Mysore, Corporation Office Building, Mysore
5	Madhya Pradesh	Food Laboratory, Municipal, Corporation, Shivaji Market, Nagar Nigam Road, Indore
6		State Food Testing Laboratory, Municipal Corporation, Chhatrapati Shivaji Bhavan, Agar Road, Ujjain
7	Punjab	District Public Health, Laboratory, Nehru Garden, Jalandhar (Punjab)
8		District Public Health Laboratory, Old Civil Hospital, Bhatinda (Punjab)
9	Rajasthan	Public Health Laboratory, Sri Ganganagar (Rajasthan)
10	Tamil Nadu	Food Analysis Laboratory, Corporation of Chennai, Chennai-600003
11	West Bengal	Central Laboratory (Food), Kolkata Municipal Corporation, I-A, Hogg Street, Kolkata 700087

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12	District Public Health Laboratory, Murshidabad, CMO Office Campus, P.O. Berhampur, Murshidabad (W.B.)
13	Public Health Laboratory, GM Hospital, P.O. Netaji Subhash, Santorium, Kalyani-741 251, Nadia (W.B.)
14	Asansol Mines Board of Health Laboratory, Asansol, District Burdwan- 713304

2. Since NABL accreditation is the primary criteria to a food laboratory under FSS Act, 2006 and above laboratories are continuing under section 98 of FSS Act, 2006 for more than 10 years and not even initiated the process for obtaining NABL accreditation, it has been decided to discontinue the aforesaid food laboratories from the ambit of Section 98 of FSS Act, 2006, w.e.f. 14th June, 2019.

3. This has the approval of Competent Authority.


(Bhaskar N)

Advisor (QA)

Tel. No. 011-23237418

To,

1. State Food Safety Commissioners (Andaman & Nicobar Islands, Andhra Pradesh, Gujarat, Karnataka, Madhya Pradesh, Punjab, Rajasthan, Tamil Nadu, West Bengal)
2. Incharge-All concerned Laboratories